

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No. 545 of 2019

IN THE MATTER OF:

Mr. R. Balarami Reddy

...Appellant

Versus

Mr. Sutanu Sinha

...Respondent

Present

For Appellant:

**Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika
Sharma Advocates.**

For Respondent:

Mr. Shashank Agarwal Advocate.

ORDER

17.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 09th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)